



Government of Jammu and Kashmir
Agriculture Production Department
Civil Secretariat, Jammu/Srinagar

Notification,
Srinagar, the 19th August, 2025

S.O 217.- In exercise of powers conferred by sub-section (1) of section 45 of the Indian Veterinary Council Act, 1984, read with notification S.O. 403 dated 24th November, 2021, the Government hereby directs that entry 1 of the table appended in notification S.O. 236, dated 23rd July, 2020 shall be substituted by the following entry, namely:

| | | |
|---|---|-----------|
| 1 | Dr. Sanjay Gupta, I/C Joint Director, Poultry Jammu, looking after the charge of Director, Animal Husbandry, Jammu. | Registrar |
|---|---|-----------|

The Registrar shall act as Secretary of the Tribunal.

By order of the Government of Jammu and Kashmir.

Sd/-

(Shailendra Kumar) IAS

Principal Secretary to the Government
Agriculture Production Department

No.ASHF-AH0GAZ/16/2021(CC.38394)

Dated .08.2025

Copy to the:

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New-Delhi.
2. Joint Secretary, Department of Animal Husbandry and Dairying, Ministry of Fisheries, Animal Husbandry & Dairying, Government of India.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
4. Director, Archives, Archaeology and Museums, J&K.
5. Director, Animal Husbandry, Jammu/Kashmir.
6. Director, Sheep Husbandry, Jammu/Kashmir.
7. OSD to the Hon'ble Minister, Agriculture Production Department, Rural Development & Panchayati Raj, Cooperative and Election Department for kind information of Hon'ble Minister.
8. Private Secretary to Principal Secretary to the Government, Agriculture Production Department for information.
9. P.A to Special Secretary to the Government, Agriculture Production Department (Animal Husbandry).
10. Incharge Website, ASH&F Department.
11. Stock file (w.2.s.c).


(Nasir Bilal Shah)

Under Secretary to the Government